

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1083 of 2019

IN THE MATTER OF:

Jitendra Impex Pvt. Ltd.

...Appellant

Versus

Compack Enterprises Pvt. Ltd.

...Respondents

**For Appellant: Mr. Arihant Jain, Mr. Siddhart Gupta, Mr. Srijal Sinha,
Mr. Krishnendu Dutta, Mr. Shashwat Tripathi and
Mr. Shubhankar Sen, Advocates**

For Respondent: Mr. Rajesh Banati and Mr. Ashish Sareen, Advocates.

ORDER

26.02.2020 Learned Counsel for both the sides heard. Parties may file
brief Written Submissions not more than three pages by **04th March, 2020.**

Reserved for Judgment.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice A.B. Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)